

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. A.(SJ) No. 403 of 2010

Akhter Ansari

..... Appellant

Versus

The State of Jharkhand

..... Respondent

CORAM: HON'BLE MR. JUSTICE RATNAKER BHENGRA

Through- Video Conferencing

For the Appellant

: Mr. Arbind Kumar Sinha, Advocate
Ms. Suchitra Pandey, Amicus Curiae

For the Respondent

: Mr. S.K. Srivastava, APP

12/Dated: 10/09/2021

Arguments on behalf of the parties concluded.

Judgment reserved.

(Ratnaker Bhengra,J)

Sharda/Madhav/-